

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6727
ANSWERED ON:08.05.2003
ELECTRICITY TRACTION TARIFF
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the railway has approached to the State Electricity regulatory Commission for reduction in the high electric traction tariff;
- (b) if so, the details thereof;
- (c) whether the State Electricity Boards are opposing the reduction in tariff rates;
- (d) if so, the reasons therefor;
- (e) whether the railways is considering to enter long term contract for purchase of power from independent power producers; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) & (b): Yes, Sir. Presently, Railway is purchasing traction power from 17 State Electricity Boards (SEBs) and 3 other power companies. State Electricity Regulatory Commissions (SERCs) are functioning in 13 States exceptn Bihar, Chattisgarh, Jharkhand & Kerala. Tariff revision proposals are submitted by SEBs/Distribution Companies to SERCs for fixing the tariff for different types of consumers including Railways. After examining the proposals and representation/public hearing from different consumers on proposed tariff SERCs finalize the tariff. During the last financial year, Railways have approached Electricity Regulatory Commissions of Andhra Pradesh, Punjab, Uttar Pradesh, Madhya Pradesh, Tamil Nadu, West Bengal & Orissa.

(c) & (d): Yes, Sir. All consumers including Railways plead for lowering tariff before SERCs, while SEBs/Distribution Companies plead for acceptance of their tariff proposal.

(e) & (f) : No, Sir.